

**NOTIFICATION**

In exercise of the powers conferred by Article 229 of the Constitution of India, and all other powers enabling in this behalf, Hon'ble the Chief Justice of High Court of Himachal Pradesh is pleased to make the following amendments in the Rules known as "**High Court of Himachal Pradesh (Supply of Liveries to court Servants Rules, 1983**":-

**Short Title** These rules may be called the "**High Court of Himachal Pradesh (Supply of Liveries to Court Servants (11<sup>th</sup>Amendment-2015) Rules, 1983**".

**Commencement** These rules shall come into force with immediate effect.

**Amendment (i)** The words "terricot Grey" shall be substituted by the word "terricot Dark Grey" against the existing Sr. No.2 and 4 of the Annexure "A", "Summer Uniform to Drivers" and "Raincoat" as existing in Annexure "A" against Sr. No.10 under the caption(For Drivers) shall now be substituted as under:-

Sr. No	Name of the article	Liveries	Specification of material	Cost
10.	Umbrella	Once for-- three years		As per the rates fixed by the Govt. From time to time.

(ii) The words "and Motor Mechanic" shall be added after the title word "Drivers" as appearing in annexure 'A", annexed to the Rules (supra). Consequently, the Motor Mechanic shall be entitled to livery at par with Drivers.

**BY ORDER OF HON'BLE  
THE CHIEF JUSTICE**

Endst No.HHC/Rules/23-1/S/80/III- Dated 16.6.2015.

Copy forwarded for information to :-

- 1) The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice.
- 2) All the Additional Registrars;
- 3) All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/ Chief Librarian/Public Relation Officer/Protocol Officer;

- 4) The Deputy Registrar(Admn.).w.r.t. her U.O. letter No. HHC/GAD/Livery/23-1/80-XIX-16473, dated 9<sup>th</sup>/10<sup>th</sup> June, 2015.
- 5) The Secretary/Private Secretary/PAs to the Registrar General/ Registrar(Rules)/ Registrar (Vigilance)' Registrar(Judicial),Registrar (Admn.);
- 6) The Assistant Registrar (Computer) of this Registry to get uploaded the Notification under reference, on the official website e-gazette, in terms of this Registry Office Order No.HHC/ Admn.1(18)/78-XII-Loose-836-41, dated 8.1.2014.
- 7) The Scientific Officer, NIC at H.P. High Court, Shimla with a request to upload the Notification on the High Court Website.
- 8) Guard File.

(Sushil Kukreja)  
Registrar(Rules)